

decided upon by the Government. These measures are being implemented. The Telangana Development Committee and the Plan Implementation Committee at the official level will, no doubt, take necessary steps to remove the economic imbalance prevailing in Telangana area. Consistent with constitutional provisions, the Central Government are also considering in consultation with the Government of Andhra Pradesh certain proposals for enlarging the scope and increasing the effectiveness of the Regional Committee of the State Legislature constituted for the Telangana area under the Andhra Pradesh Regional Committee Order, 1958.

Mizo Hills

4525. SHRI GANGA REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the population of Mizo Hills;
- (b) how many Mizos are rebels in that area;
- (c) how much security force is posted there; and the expenditure incurred every year;
- (d) whether it is a fact that the Government of India have not given a free hand to the Security Force to deal with the hostile Mizos; and
- (e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) The population according to 1961 Census is 2,66,063.

- (b) Exact figure is not known.
- (c) It will not be in public interest to disclose the information on the floor of the House.
- (d) No, Sir.
- (e) Does not arise.

Posts of Hindi Pandits in Andhra Pradesh

4526. SHRI ESWARA REDDY: Will the Minister of EDUCATION

AND YOUTH SERVICES be pleased to state:

(a) whether the Andhra Pradesh Government has made any request this year to his Ministry for permission to create the post of Hindi Pandits Grade I and for financial assistance for the same:

(b) if so, the number of posts proposed to be created and the extent of financial assistance sought for by State Government; and

(c) the action taken by the Centre thereon?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN): (a) No such specific request has been received from the Andhra Pradesh Government so far during the current financial year.

(b) and (c). These questions do not arise. However on the basis of the grants sanctioned to the Governments of non-Hindi speaking States for the appointment of Hindi Teachers during 1968-69, the Government of India have made available to the Government of Andhra Pradesh a sum of Rs. 40.55 lakhs for the continuance of 2,269 Hindi Teachers during 1969-70.

Assistance to Non-Hindi States for Development of Hindi

4527. SHRI ESWARA REDDY: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) since when the Central Government had begun to assist financially and otherwise in the development of Hindi language in Non-Hindi States:

(b) the mode of assistance and its terms: if any; and

(c) the number of Hindi Pandits (Grade I) sanctioned and the amount